

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-537**  
IB-878/ND/2020

**IN THE MATTER OF:**

Essjay Ericsson Pvt Ltd

....Applicant

Vs.

Frontline (NCR) Business Solutions Pvt Ltd

.....Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 08.01.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Partho Bhattacharya Advocate

For the Respondent

: Mr. Rajeev Narayan with Tathagat

**ORDER**

Since the pleadings are complete in this matter, list the matter on **26.02.2021**.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**